

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.06.2020 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon’ble Mr. Balvinder Singh, Member (Technical) and Hon’ble Mr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1293 of 2019	Oriental Bank of Commerce Vs. Helios Photo Voltaic Ltd.	Vipul Maheswari	Alok Dhir
2.	Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs .	Rhea Verma	

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By the order of Hon’ble Acting Chairperson

-sd/-

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